## National Company Law Tribunal

## Allahabad Bench

CPNO. 12/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18,11.2017

NAME OF THE COMPANY: Ampee Laboristories India Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies act 1956

Sl. NO.

Designation

Representation

Signature

Rajeev Goel Advocale Petromos KULDEEP SINGH STA O'L.

## CP No. 12/2016

Advocate, Shri Rajeev Goel for the petitioner company. Shri Kuldeep Singh, proxy for the O.L.

Arguments of counsel on sanction of the 'Proposed Company Scheme for Amalgamation' are heard.

The parties are at liberty to file their written submission, if any, within a week by exchanging the same with each other.

The order is reserved.

Date: 14/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Jugiciai)